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tle: Re: Construction of an elevated flyover at NH No. 66 in Kollam Parliamentary Constituency.

IRI N.K. PREMACHANDRAN (KOLLAM): Chavara, Kottiyam, Chathanoor and Paripally are four matching in my Parliamentary Constituency Kollam. The NHAI proposed retaining earth wall at the aforesaid agor junctions. The proposal for retaining earth wall separates the major junctions. There are number of pustitutions such as Government Offices, hospitals, educational institutions, religious institutions located on the less of the roads. The small traders totally depend on trading for livelihood have also been put into hardship. Instruction of earth wall depriving the livelihood is against the basic principle of acquisition of land velopment. The livelihood and convenience of local population is also important during the development of NH. The present proposal is totally against the local population. This will result in public unrest. Therefore, I to on the Government to construct elevated flyover at Chavara, Kottiyam, Chathanoor and Paripally similar to instructed at Kazhakuttom in NH No. 66.

ाननीय सभापति : आप प्लीज बैठ तो जाइये । बिल पर कुछ चर्चा हो जाए, कुछ काम हो जाए । यह उचित नहीं है । इस प्रक निरंतर बाधा उत्पन्न करना बिल्कुल उचित नहीं है ।

व्यवधान)

ON. CHAIRPERSON: Please go back to your seats. Please co-operate.

Interruptions)

ननीय सभापति : सत्र लगभग समाप्ति पर आ गया है ।

व्यवधान)

ननीय सभापति : सभा की कार्यवाही बुधवार, दिनांक 05 अप्रैल, 2023 को प्रात: 11 बजे तक के लिए स्थगित की जाती है ।

<u>.05 hrs</u>

e Lok Sabha then adjourned till Eleven of the Clock on ednesday, April 05, 2023/Chaitra 15, 1945 (Saka)

NTERNET

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